

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.142/93

Thursday this the 11th day of November, 1993

Coram

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. Rajan, Kanthalotty House,
Keezhatoor, Thaliparamba,
Kannoor.

... Applicant

(By Advocate Mr. P. Sivan Pillai)

VS.

1. The Union of India, through the
General Manager, Southern Railway
Madras.3.

2. The Chief Personnel Officer,
Southern Railway, Madras.3.

3. The Divisional Personnel Officer,
Southern Railway, Palghat. ... Respondents

(By Advocate Mr. K. S. Bahuleyan rep. TPM Ibrahim Khan)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Both sides agree that the case on hand is covered by the decision in O.A.962/92. We record the submission and direct respondents to take further action in the light of the principles laid down in the aforementioned decision.

2. O.A. is disposed of as above. No costs.

Dated the 11th November, 1993.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN